NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/34/2016

NAME OF THE PETITIONER(S)

: Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S)

: Innvol Medical India Ltd and 7 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Vijaya Prashantu. S. Courset for Respondent King & Pausendge. Coursel for 4th 7th Housland For Raj Thabakh Coursel for petitioner

Counsel for yet 700 Ll

Counsel for petitioner Force

ORDER

Ms. Harshini, counsel for petitioner present. Shri S Vijaya Prashanth, counsel for R1, R2, R3 & R5 and Counsel for R4 & R7 are present. Counsel for petitioner stated that the matter is likely to be compromised between the parties as there is a proposal for buying of the shares from them, for which she sought time for reporting the outcome of the compromise. Time extended at request.

Put up on 14.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)